

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): (a) No, Sir.

(b) and (c) Do not arise.

(d) Interest of employees and safety are paramount considerations in all planning and development exercises in Railways.

Unutilised Railway land

‡2069. SHRI SAMAN PATHAK: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have any proposal forgiving its unutilized land for new schemes and development on the request of State Governments;

(b) the area of unutilized land falling in the State of West Bengal; and

(c) whether Government have any proposal for giving the land on lease to those families who are residing on unutilized land?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): (a) No. Sir. However, on the request of the State Government for lease of Railway land, the same may be considered on case to case basis when the land is spareable. The priority purposes for such lease may be related to passenger utility, ROB/RUB construction.

(d) Railway's do not maintain state-wise data. However, zone-wise unutilized land in West Bengal is as under:

Railway	Area (in Hectare)
Eastern	396
North-East Frontier	990
South-Western	1417.8

(c) No, Sir.

Rail projects of Tamil Nadu

2070. SHRI S. ANBALAGAN: Will the Minister of RAILWAYS be pleased to state:

(a) the new development projects announced for the State of Tamil Nadu;

‡Original notice of the question was received in Hindi.